

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 522 of 1996

Monday, this the 19th day of January, 1998

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. A. Manikantan Nair,
Working as Wash Boy
(Departmental Tiffin Room)
Office of the Deputy General Manager
(Planning) Telecom,
Thiruvananthapuram - 695 014
residing at Manginivila Veedu,
Archana Nagar, Pongummoddu,
Thiruvananthapuram - 695 011 .. Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Versus

1. Deputy General Manager (Planning),
Telecom, Thiruvananthapuram - 695 014
2. General Manager,
Telecom District,
Thiruvananthapuram.
3. Chief General Manager, Telecom,
Kerala Circle,
Thiruvananthapuram. .. Respondents

By Advocate Mr. S. Radhakrishnan, ACGSC

The application having been heard on 19-1-1998, the
Tribunal on the same day delivered the following:

O R D E R

The applicant seeks to declare that he is entitled to
be treated as Government servant with effect from 1.10.1991,
that he is entitled to be considered for temporary status,
to direct the respondents to consider his claim, and also
to direct the 3rd respondent to dispose of A8 representation.

2. The applicant says that he is working as Wash Boy in
the non-statutory unregistered Departmental Tiffin Room

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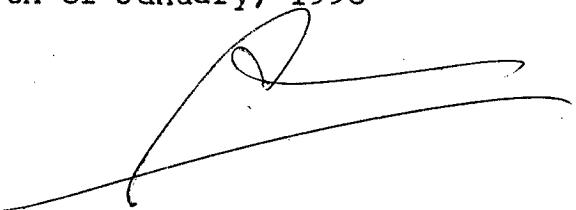
attached to the office of the 1st respondent from 1985 onwards. A1 to A1(i) and A9(a) to A9(o) are the copies of payment vouchers for the period from 1985. Since the applicant was not conferred with temporary status, he submitted representation before the concerned authority for redressal of his grievance.

3. When the OA came up for hearing, the learned counsel appearing for the respondents submitted that A8 representation still remains undisposed of. The learned counsel for the applicant submitted that at this juncture it is suffice to direct the 3rd respondent to dispose of A8 representation within a reasonable time.

4. Accordingly, the 3rd respondent is directed to dispose of A8 representation dated 19th of February, 1996 within ten weeks from today by a speaking order.

5. The original application is disposed of as above.
No costs.

Dated the 19th of January, 1998



A.M. SIVADAS
JUDICIAL MEMBER

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LIST OF ANNEXURES

1. Annexure A1: True copy of the salary bill for the month of May 1985 issued by Secretary, Departmental Tiffin Room, TRA Unit, Trivandrum
2. Annexure A1(a): True copy of the salary bill for the month of August 1985 issued by Secretary, Departmental Tiffin Room, TRA Unit, Trivandrum to the applicant
3. Annexure A1(b): True copy of the salary bill for the month of October 1985 issued by Secretary, Departmental Tiffin Room, TRA Unit, Trivandrum to the applicant
4. Annexure A1(c): True copy of the Salary Bill for the month of November 1985 issued by Secretary, Departmental Tiffin Room, TRA Unit, Trivandrum to the applicant
5. Annexure A1(d): True copy of the salary bill for the month of December 1985 issued by Secretary, Departmental Tiffin Room, TRA Unit, Trivandrum to the applicant
6. Annexure A1(e): True copy of the salary bill for the month of April 1986 issued by Secretary, Departmental Tiffin Room, TRA Unit, Trivandrum to the applicant
7. Annexure A1(f): True copy of the Salary bill for the month of March 1987 issued by Accounts Officer (TR), Office of the District Manager, Telecom, Trivandrum to the applicant
8. Annexure A1(g): True copy of the salary bill for the month of February 1988 issued by Secretary, Departmental Tiffin Room, Planning Section, Trivandrum to the applicant
9. Annexure A1(h): True copy of the salary bill for the month of January 1989 issued by Assistant Engineer (Equipment Planning) Office of Telecom District Manager, Trivandrum to the applicant
10. Annexure A1(i): True copy of the salary bill for the month of December 1989 issued by Divisional Engineer (Admn) Office of the Telecom District Manager to the applicant

11. Annexure A8 : True copy of the representation dated 19.2.1996 submitted by the applicant before the 3rd respondent.

12. Annexure A9 (a) : True copy of salary bill of the Staff of departmental Tiffin Room for the month of September 1988.

13. Annexure A9 (b) : 2 " October 1988

14. Annexure A9 (c) : " " November 1988

15. Annexure A9 (d) : " " December 1988

16. Annexure A9 (e) : " " June 1990

17. Annexure A9 (f) : " " July 1989

18. Annexure A9 (g) : " " August 1989

19. Annexure A9 (h) : " " September 1989

20. Annexure A9 (i) : " " October 1989

21. Annexure A9 (j) : " " November 1989

22. Annexure A9 (k) : " " April 1990

23. Annexure A9 (l) : " " May 1990

24. Annexure A9 (m) : " " August 1990

25. Annexure A9 (n) : " " September 1990

26. Annexure A9 (o) : " " October 1990

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